

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.2079/2021

Date of Decision: 14/07/2021

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)  
RAVINDER KAUR, MEMBER (J)

1. Pandurang Krishnaji Karole,  
Aged about 41 years, R/o. Plot No.5,  
Revatkar Layout, New Katol, Tahsil,  
Katol, District:Nagpur-440 013.  
M.No.9404339582.
2. Jawaharlal Kishorilal Deshmukh  
Aged:Major/38 yrs.  
R/o. Industrial Area, Kosmi,  
Baitul, Madhya Pradesh - 460 001.
3. Pritam Vijay Dakhane  
Aged:Major, 35 yrs.  
R/o Plot No.170, Medical Road,  
Hanuman Nagar, Nagpur - 440 021.
4. Sachin Shriram Bansod  
Aged:Major 35 yrs.  
R/o. Panchsheel Nagar, Ward No.18,  
Pulgaon, District:Wardha - 442302.
5. Ravikant Ganesh Dafane  
Aged:Major/56 yrs.  
R/o. Ward No.7, Jakir Hussain Ward,  
Amla, District:Baitul(M.P.)460 001.
6. Parashram Hemu Pathade  
Aged:Major 44 yrs.  
R/o. Ward No.16, Sadar,  
Baitul (M.P.) 460 001.
7. Harishchandra Runji Rathore  
Aged:Major 59 yrs.  
R/o. Railway Colony,  
Ghoda Dongri, Baitul (M.P.)460 001.
8. Jagdish Nathu Pawar  
Aged:Major/57 yrs.  
R/o. Ward No.8, Govind Colony,  
Amla, Amani, Baitul (M.P.)460 001.

9. Rupesh Damodhar Rukhmangat  
Aged:Major/42 yrs.  
R/o. Ward No.3, somwari Chowk,  
Amla, Baitul (M.P.) 460 001.

10. Mohd. Ashique Mohd. Sakur  
Aged:Major, 42 yrs.  
R/o Ward No.13, Railway Goods  
Shed, Amla, Baitul (M.P.) 460 001.

11. Suryabhansingh Ramsingh  
Aged:Major  
R/o. Railway Colony, Ghoda Dongri  
Baitul (M.P.) 460 001.

12. Mohd. Hanif Mohd. Sakur  
Aged:Major  
R/o Railway Colony,  
Ghoda Dongri, Baitul (M.P.) 460 001.

13. Navin Shriram Pawar  
Aged:Major,  
R/o. Railway Station,  
Chichonda, Tahsil Multai,  
District:Baitul - 460 001.

14. Ramawatar Rampal Yadav  
Aged:Major,  
R/o. Railway Colony,  
Ghoda Dongri, Baitul (M.P.) 460 001.

15. Shankar Kashinath Gaure,  
Aged:Major,  
R/o. Bhilgaon, Kamptee Road,  
Nagpur-441 001. .... *Applicants*

( By Advocate Shri Vilas S. Raut)

**VERSUS**

1. Union of India,  
through its General Manager,  
Central Railway, CST,  
Mumbai - 400 001.

2. The Chief Personal Officer,  
Central Railway, CST,  
Mumbai - 400 001.

3. The Divisional Railway Manager,  
Central Railway,  
Nagpur - 440 001.

4. The Senior Divisional Personnel  
Officer, Central Railway,  
Nagpur - 440 001. ... Respondents

(By Advocate Shri Alok Upasani)

Proceeding conducted through videoconferencing with  
consent of counsels for the parties

ORDER (ORAL)  
Per: Ravinder Kaur, Member (J)

Present:

Shri Vilas S. Raut, learned counsel for the applicants. Shri Alok Upasani, learned counsel for the respondents.

2. Heard MA No.2067/2021 filed by the applicants seeking permission to file the petition jointly. Allowed.

3. MA No.2085/2021 has been moved by the applicants for amendment of the OA by adding names of the private respondents at serial Nos.5 to 56. However, he has not made any request for amendment in the contents of the OA.

4. After hearing for sometime, Shri Vilas seeks permission to withdraw the present OA with liberty to file better OA at appropriate stage. His request is allowed. The Original Application is, accordingly,

dismissed as withdrawn with liberty to file better OA at appropriate stage. MA No.2085/2021 stands closed. No order as to costs.

(Ravinder Kaur)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

ma.

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15/07/21